

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PANCHAMSUR ENTERPRISE PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	PANCHAMSUR ENTERPRISE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	31/03/1997
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, AHMEDABAD, GUJARAT. UNDER THE COMPANIES ACT, 1956
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U52100GJ1997PTC032009
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	B/10 GAJANAND APARTMENTS, NR. MAKARPURA ST DEPOT, VADODARA 390010, GUJARAT
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12th OCTOBER, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	DEVESH A.PATHAK FIRST FLOOR, 51, UDYOGNAGAR SOCIETY, NEAR AYURVEDIC COLLEGE, OUTSIDE PANIGATE, VADODARA-390019 EMAIL: maildeveshpathak@rediffmail.com TELEPHONE: 0265-2562175/58 REG. No. IBBI/PA-002/IP-N00234/2017-2018/10685
8.	LAST DATE FOR SUBMISSION OF CLAIMS	11TH NOVEMBER, 2020

Notice is hereby given that M/s. Panchamsur Enterprise Private Limited has commenced voluntary liquidation on 12th October, 2020.

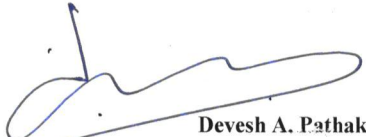
The stakeholders of M/s. Panchamsur Enterprise Private Limited are hereby called upon to submit a proof of their claims, on or before 11th November, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12th October, 2020
Place: Vadodara




Devesh A. Pathak
(Regd. Insolvency Professional)
Reg. No. IBBI/PA-002/IP-N00234/2017-2018/10685